

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-244(ND)/2017

COARM:

**PRESENT: DR. V.K. SUBBURAJ
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.01.2019**

NAME OF THE COMPANY: Indian Bank V/s. M/s. Athena Demwe Power ltd.

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016


S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present: None

ORDER

No time left. In view of the constitution of the Special Bench.

Renotify this case on 5th & 7th February, 2019



**(V.K. Subburaj)
Member (T)**



**(Ina Malhotra)
Member (J)**